

Central Administrative Tribunal, Principal Bench

(7)

Original Application No.2518 of 1999

New Delhi, this the 31st day of May, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
Hon'ble Mr. Kuldeep Singh, Member (J)

Shri V.P. Singh
R/o B-191 MIG Flat, Chitrakoot Enclave,
Loni Mor,
Shahdara, Delhi. - Applicant

(By Advocate - Shri U.S. Bisht)

Versus

1. Union of India through
Comptroller and Auditor General,
Bahadurshah Zaffar Marg,
New Delhi-2.
2. Director General of Audit
Defence Services,
L-11 Block Brassey Avenue,
New Delhi-1.
3. Deputy Director
Defence Services,
T-59 Tigris Road,
Delhi Cantt. 10
4. Secretary,
Ministry of Finance,
(Department of Expenditure)
North Block, New Delhi-1.
5. Secretary,
Department of Personnel & Training,
North Block,
New Delhi-1. - Respondents

(By Advocate - Shri M.K. Gupta)

O R D E R (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman(A)

1. Applicant seeks the relief contained in para 8 of the O.A.
2. Our attention has been invited by Shri M.K. Gupta to respondents' letter dated January 2000 (Annexure R-3), by which the applicant's grievances have been substantially redressed.

3. Applicant has, however, made a representation on 15.1.2000 (Annexure R-1) to his rejoinder contending that there are certain minor discrepancies in the calculation of his pension.

4. The O.A. is disposed of with a direction to respondents to examine the contents of the aforesaid representation and favour the applicant with a detailed order on the subject within 3 months from the date of receipt of a copy of this order.

5. O.A. stands disposed of with the above directions. No costs.

Kuldeep
(Kuldeep Singh)
Member(J)

S.R.Adige
(S.R.Adige)
Vice Chairman(A)

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